

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 446 of 2019

IN THE MATTER OF:

M/s. Mangalam Impex Pvt. Ltd.

...Appellant

Versus

**Mr. Ajay Joshi, Resolution Professional
of Alok Industries Ltd. & Ors.**

...Respondents

Present:

For Appellant :

**Mr. Shobhit Shukla and Mr. Sanket Gupta,
Advocates**

For Respondents:

**Mr. Abhinav Vasisht, Senior Advocate with
Ms. Misha, Ms. Sneha Janakiran, Mr. Vaijayant
Paliwal and Mr. Nikhil Mathur, Advocates for
Respondent No. 1 (CoC)
Ms. Roopali Singh, Ms. Sayobani Basu, Mr. Raghav
Chadha, Mr. Aman Sharma and Ms. Anshula Laroiya,
Advocates for Respondent Nos. 3 and 4**

O R D E R

23.05.2019 Mr. Shobhit Shukla, learned counsel appearing on behalf of the Appellant submits that he has been instructed by Mr. Anandodaya Mishra, Advocate for the Appellant to inform that Appellant - '*M/s. Mangalam Impex Pvt. Ltd.*' has instructed to withdraw the appeal. Learned counsel appearing on behalf of the Respondents has no objection to the same.

The appeal is accordingly disposed of as withdrawn but without any liberty to the Appellant to challenge the same very impugned order before this Appellate Tribunal.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/ns/sk